

13/2/24

Declaration of Assets and Liabilities

USLB

Year..... 2024

I, SURESH KUMAR JHA, son/daughter/wife of VIJAY KUMAR JHA

aged 30 years, belonging to BIMAR LEGISLATIVE ASSEMBLY ADMINISTRATIVE

service and presently working as SECTION OFFICER.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	KOTAK - 48,000 SBI - 7000 PNB - 1000	NA	NA	NA	NA
(iii)	Bonds, Debentures and Shares in companies	SHARES WORTH = 3,05,000/- Mutual Fund = 62,500	NA	NA	NA	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF = 1,25,000 LIC = 27,000/-	NA	NA	NA	NA
(v)	Motor Vehicles (details of make, etc.)	SUZUKI ZYXER BR01FP1401	NA	NA	NA	NA
(vi)	Jewellery (give details of weight and value)	Gold = 43 gm = 2,18,000 Silver = 50 gm = 25,000	NA	NA	NA	NA
(vii)	Other assets, such as values of claims / interests		NA	NA	NA	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(v)	Others (such as interest in property)	Ancestral Property				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, MDCC, KOTAK	83858, 90000, 75,000
	(ii) Loans from financial institutions	NA	NA
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	NA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	NA	NA

[Signature]
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	(d) dues to departments dealing with telephones	NA	NA
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NA	NA
	(f) Other dues, if any	NA	NA
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN → AURP5998D Filed upto year 2022-23	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NA	NA
	(iii) Sales Tax [Only in case of proprietary business]	NA	NA
	(iv) Property Tax	NA	NA

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: SITESH KUMAR JHA

Designation: SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 13.01.2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.


13.01.24